GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 1545 TO BE ANSWERED ON 03.05.2016

1545. RESERVATION IN PRIVATE SECTOR FOR SC

DR. C. GOPALAKRISHNAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has any proposal to make it mandatory to implement reservation in employment to SCs by all private companies across the country;

(b) if so, the details thereof; and

(c) the time by which the above proposal is likely to be implemented by the Government?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) to (c): As per information provided by the Department of Industrial Policy and Promotion(DIPP), no proposal has been made to make implementation of reservation mandatory by all private companies across the country.
